

**कम्पनीक सञ्चालन**

- 39 टेनरी रोड
- 40 भोलेश्वरम
- 41 बुरहानपुर
- 42 पूना
- 43 रीवा
- 44 सतना
- 45 हब्बा कादिल—श्रीनगर
- 46 धनन्तनाग—काश्मीर
- 47 बहराइच

पाल्ले ग्लूकोज बिस्कुट कम्पनी के मुख्यालय पर छापे

544. श्री गोविन्द मुष्ठा :

श्री रीतलाल प्रसाद शर्मा :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) आपात स्थिति के दौरान और उनके बाद पाल्ले ग्लूकोज बिस्कुट कम्पनी (बम्बई) के मुख्यालय पर अब तक कुल कितने छापे मारे गए;

(ख) क्या इन छापों संबंधी मामले बिना कोई कार्यवाही किये बन्द कर दिये गये हैं ;

(ग) पाल्ले ग्लूकोज बिस्कुट कम्पनी, बम्बई पर छापे मारने के क्या कारण थे और इस बारे में कम्पनी के विरुद्ध कार्यवाही न करने के क्या कारण हैं ; और

(घ) उपर्युक्त भाग (ख) में उल्लिखित मामले को बन्द करने के क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) से (घ). अपेक्षित सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जायेगी ।

**बाढ़ के पानी से प्रभावित कोयले की खानें**

545. श्री राजेंद्र कुमार शर्मा : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि बाढ़ का पानी कोयले की खानों में आ गया है तथा उससे उत्पादन में रुकावट पैदा हुई है ;

(ख) क्या कोयले की मांग को ध्यान में रखते हुए सरकार का विचार कोयले का आयात करने का है ;

(ग) यदि हां, तो आगामी वर्ष कुल कितने मस्य का कोयला आयात करने का विचार है ; और

(घ) बाढ़ के पानी से दूबे हुए कोयले खानों में सामान्य उत्पादन कब तक आरम्भ जायेगा ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) : (क) जी हां । ईस्टर्न कोलफील्ड्स लि० तथा भारत कोकिंग कोल लि० की अनेक भूमिगत तथा प्रोपेनकास्ट कोयला खानें बाढ़ के पानी में डूब गई थीं ।

(ख) जी नहीं ।

(ग) प्रश्न नहीं उठता ।

(घ) भाषा है कि बाढ़ से प्रभावित सभी खानों में दो से तीन महीने में दुबारा सामान्य रूप से काम चलने लगेगा ।

**Fare-cum-Time Table last issued by D.T.C.**

546. SHRI KACHARULAL HEMRAJ JAIN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) when the last fare-cum-time table was issued by the D.T.C. for the benefit of commuters;

(b) how many new routes have been added, changed after that upto 31st October, 1978; and

(c) whether it is proposed to issue a new fare-cum-time table by the D.T.C. and if so, when?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Far-cum-time table was last issued in January, 1977.

(b) Forty three new routes have been added and in case of 71 routes, certain modifications have been carried out.

(c) Yes, Sir, sometime in April, 1979.

**Action on Report on Vimadalal Commission**

547. DR. SAROJINI MAHISHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any action has since been taken by Government on the

report of the Vimadala Commission in which serious charges have been levelled against some high persons of Andhra Pradesh; and

(b) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) and (b). The Commission of Inquiry, headed by Shri J. R. Vimadala, submitted its First Report on the 1st June, 1978, and this Report was laid on the Table of Lok Sabha along with a memorandum of action taken thereon, on 21st July, 1978. As mentioned in the said action taken memorandum, the Report was remitted to the Government of Andhra Pradesh for taking necessary follow up action on the findings of the Commission contained therein.

The Commission has submitted its Final Report on the 30th October, 1978, and this Report is under examination of the Government.

**Facility to make Uranium-Plutonium Oxide mixture for Tarapur Plant**

548. SHRI D. D. DESAI: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) whether Government has set facility to make Uranium Plutonium Oxide mixture to meet possible fuel needs of Tarapur Plant in case of stoppage of U.S. fuel to the Plant; and

(b) if so, by what time will this new fuel be made available?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

**Changes in Top Position in Coal India Ltd.**

549 SHRI D. D. DESAI: Will the Minister of ENERGY be pleased to state:

(a) whether he has made drastic changes in the top positions in the Coal India Ltd.;

(b) if so, details thereof; and

(c) reaction of the employees and the others affected due to these changes?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) and (b). No drastic changes have been made in the top positions in Coal India Ltd. The Chairman-cum-Managing Director relinquished charge on the 16th September, 1978 on the expiry of his term of office. This post is now held by the Secretary, Department of Coal in addition to his own duties pending appointment of a full time Chairman-cum-Managing Director.

(c) Does not arise.

**Chief Ministers' Conference on Law and Order**

550. DR. MURLI MANOHAR JOSHI:

SHRI RAJKESHAR SINGH:

SHRI MANORANJAN BHAKTA:

SHRI YUVRAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief Ministers' conference held in September, in Delhi suggested any specific measures for effectively checking the law and order situation and the anti-social elements in the country;